

ORISSA HIGH COURT**FILING REPORT AS ON :13/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010084/2022	SANTOSH BANSAL VS STATE OF ODISHA	DILIP KUMAR SAHU VS	BELPAHAR /209 /2022 () //
2	BLAPL/0010085/2022	SALBAM MUTTA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MOTU /78 /2020 () //
3	BLAPL/0010086/2022	JAGADISH MALLIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /60 /2022 () //
4	BLAPL/0010087/2022	NAGEN KUMAR NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CHHENDIPADA /423 /2022 () //
5	BLAPL/0010088/2022	PRAHALLAD KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /59 /2022 () //
6	BLAPL/0010089/2022	BHARAT GAHIR VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /133 /2019 () //
7	BLAPL/0010090/2022	GURU CHARAN MUNDA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BOLANI /38 /2022 () //
8	BLAPL/0010091/2022	DEEPAK KUMAR PRADHAN @ DIPUNA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	INFOVALLY UPD BHUBANESWAR /183 /2022 () //
9	BLAPL/0010092/2022	SUSEI @ SUSANTA KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /333 /2022 () //
10	BLAPL/0010093/2022	BIKASH SUNA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KAKIRIGUMMA /86 /2022 () //
11	BLAPL/0010094/2022	ADU MUDULI @ MALLICK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /90 /2022 () //

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12	BLAPL/0010095/2022	BANAMALI TELENGA VS STATE OF ODISHA	NIRANJAN PANDA VS	MANAMUNDA /150 /2021 () //
13	BLAPL/0010096/2022	GOPINATH KHILLO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SEMILLIGUDA /109 /2019 () //
14	BLAPL/0010097/2022	SHYAMA HANTAL @ SHYAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /170 /2022 () //
15	BLAPL/0010098/2022	SUJAN KANHAR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ATHGARH /173 /2022 () //
16	BLAPL/0010099/2022	ABDUL PHARIT KHAN @ ABDUL FARID KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /281 /2021 () //
17	BLAPL/0010100/2022	DEBASISH SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BADAMBADI /266 /2022 () //
18	BLAPL/0010101/2022	RAMAKRISHNA MANDAL @ RAMKRISHNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /522 /2022 () //
19	BLAPL/0010102/2022	MINAJ KHAN @ MINAJ KADRI VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	PALLAHARA /131 /2022 () //
20	BLAPL/0010103/2022	KAU @ JAGA @ JAGANNATH BEHERA VS STATE OF ODISHA	SOMANATH MITRA VS	MANGALA BAG /252 /2022 () //
21	BLAPL/0010104/2022	CHINMAYA @ CHINU @ SARAT PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	NAYAPALLI P.S. /556 /2022 () //
22	CMAPL/0000533/2022	SUSANTA KUMAR PANDA VS STATE OF ODISHA	ADV VS	// () //
23	CMAPL/0000534/2022	RAMA KANTA PADHY	ADV.	//

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		VS	VS	0
		STATE OF ODISHA		//
24	CMAPL/0000535/2022	ANIL KUMAR DASH	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
25	CMAPL/0000536/2022	DAYASAGAR TRIPATHY	ADV.	//
		VS	VS	0
		MANAGING DIRECTOR,O.F.D.C.,BBSR		//
26	CMAPL/0000537/2022	ORISSA FOREST DEVELOPMENT CORP. LTD.	SADAYA LAXMI PATNAIK	//
		VS	VS	0
		NABIN KU.MOHANTY		//
27	CMAPL/0000538/2022	MAGUNI CHARAN NAURI	ADV	//
		VS	VS	0
		DURYODHAN NAURI		//
28	CMAPL/0000539/2022	DR. KEDARNATH KHAMARI	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
29	CMP/0001010/2022	TAPASWINI PARIDA @ CHHOTRAY@RASHMI@PUPH	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		BISWADARSHI EMANTA KUMAR CHHOTRAY		//
30	CMP/0001011/2022	PURUSOTTAM BEHERA	RAMA CHANDRA JENA	//
		VS	VS	0
		SABAITA ROUT		//
31	CMP/0001012/2022	SASI BAURI	PRADIP KUMAR MALLICK	//
		VS	VS	0
		BAIKUNTHA RAO		//
32	CMP/0001013/2022	BIDYULATA BHOI	PRADIP KUMAR MALLICK	//
		VS	VS	0
		GOVT OF ODISHA		//
33	CMP/0001014/2022	NRUSINGHA CHARAN PARAMGURU	ASHOK KUMAR MOHAPATRA-1	//
		VS	VS	0
		SARAT PANDA		//
34	CONTC/0006267/2022	A CHINA RAO	ADV.	//
		VS	VS	0

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		VIJAY AMRUTA KULANGE,COMMNR.,B.M.C		//
35	CONTC/0006268/2022	GOLAPI BARIHA@GOLAPI BHOI	ACHYUTA NANADA PATTANAIAK	//
		VS	VS	0
		CLAIM COMMNR.,OSHB BUILDING		//
36	CONTC/0006269/2022	PRAFULLA KUMAR GOCHHAYAT	ADV.	//
		VS	VS	0
		DR. ASHOK KUMAR KARNA,EXEC. OFFICER,JAGATSINGHPUR MUNICIPALITY		//
37	CONTC/0006270/2022	DR.JAGANNATH PANDIT	ADV.	//
		VS	VS	0
		SALINI PANDIT,IAS		//
38	CONTC/0006271/2022	DR. BASANTA KUMAR SAHU	ADV.	//
		VS	VS	0
		SALINI PANDIT,IAS		//
39	CONTC/0006272/2022	BASANTI NANDI	ADV.	//
		VS	VS	0
		ASWATHY S.,COMMNR. CUM SECY.,S AND M.E. DEPT.		//
40	CONTC/0006273/2022	JAYADEV DASH	ADV.	//
		VS	VS	0
		SATYABRATA SAHU,IAS		//
41	CONTC/0006274/2022	CHANDAN JHANKAR	ADV.	//
		VS	VS	0
		SUNIL KUMAR BANSAL,IPS		//
42	CONTC/0006275/2022	BINATI GARTIA	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
43	CONTC/0006276/2022	JAYANTI PATEL	KUNAL KUMAR SWAIN	//
		VS	VS	0
		BISHNUPADA SETHI,IAS		//
44	CONTC/0006277/2022	PRASANTA KUMAR CHOUDHURY	KUNAL KUMAR SWAIN	//
		VS	VS	0
		BISHNUPADA SETHI,IAS		//
45	CONTC/0006278/2022	PRAVABATI SATAPATHY	ADV.	//
		VS	VS	0
		SANGRAM KESHARI MOHAPATRA,IAS		//

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46	CONTC/0006279/2022	JAYA CHANDRA SAHU VS SATYABRATA SAHOO, I.A.S.	ADV VS	// () //
47	CONTC/0006280/2022	DEBENDRANATH BHOI VS SATYABRATA SAHU, IAS	ADV. VS	// () //
48	CONTC/0006281/2022	SATIVADA VARSHA VS PRADYUSH KUMAR NAYAK, DEO, GAJAPATI	ADV. VS	// () //
49	CONTR/0000063/2022	SURESH CHANDRA DASH VS SUPDT OF POLICE, BALASORE	ADV VS	/ /0 () //
50	CRLA/0000900/2022	RAJESH BEHERA @ RAJA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIR FIELD P.S. /133 /2022 () //
51	CRLA/0000901/2022	AJAY SINGH @ PUJHARI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	THUAMUL RAMPUR /139 /2022 () //
52	CRLA/0000902/2022	PARSURAM TANDI VS STATE OF ODISHA	RANJITA DHAL VS	SINAPALI /236 /2017 () //
53	CRLMC/0002943/2022	RAMAKANTA PATRA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KHAIRA /135 /2012 () //
54	CRLMC/0002944/2022	SUSANTA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /84 /2022 () //
55	CRLMC/0002945/2022	MADHU SUDAN DIGAL VS STATE OF ODISHA	DEBASNAN DAS VS	/ /0 () //
56	CRLMC/0002946/2022	DR.SARTHAK PATRA VS STATE OF ODISHA	DEBASNAN DAS VS	MANGALA BAG /214 /2020 () //
57	CRLMC/0002947/2022	ABHAYA KUMAR JENA	DEVASHIS PANDA	BHUBANESWAR VIGILANCE /24 /2020

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		VS	VS	()
		ENFORCEMENT DIRECTORATE		//
58	CRLMC/0002948/2022	BIDYADHAR KUANRA	BIJAY KUMAR MOHANTY	RAJKANIKA /171 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMC/0002949/2022	PINTU@PRAVAT SAHU	AMLAN SHAKTI PAUL	ANGUL TOWN /394 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0002950/2022	SUBASH CHANDRA NAYAK@SUBASH NAYAK	SATYA NARAYAN MISHRA 4	KHANTAPADA /235 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMC/0002951/2022	KUNI@JOSODA SAHU	SATYA NARAYAN MISHRA 4	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMC/0002952/2022	SUSANTA MUNI@SUSANT MUNI	ANUPAM DASH	PURUSHOTTAMPUR /135 /2017
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMC/0002953/2022	LITU PRADHAN	BHABANI SHANKAR DASPARIDA	ANGUL SADAR PS /105 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMC/0002954/2022	DR.SANJAY PADHI	RANJITA DHAL	MAHILA P.S.(BBSR) /32 /2015
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMC/0002955/2022	RAM KUMAR KANDA	HIMANSHU BHUSAN DASH	AMBABHONA /25 /2010
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMC/0002956/2022	SANGHAMITRA DAS	PRANAB KUMAR GHOSE	BHUBANESWAR VIGILANCE /23 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
67	CRLMC/0002957/2022	RUDRA NARAYAN BEHERA	BHABANI SANKAR MISHRA	TANGARPALI /96 /2021
		VS	VS	()
		STATE OF ODISHA		//
68	CRLMP/0002115/2022	MAMATA BHOI	SURESH KUMAR PANDA	/ /0
		VS	VS	()

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69	CRLMP/0002116/2022	STATE OF ODISHA MINAKHI SAHOO VS	GOPINATH SETHI VS	// /0 ()
70	CRLMP/0002117/2022	STATE OF ODISHA BAJRANG LAL AGRAWAL VS	BISWAMBAR MOHANTY VS	// /0 ()
71	CRLMP/0002118/2022	STATE OF ODISHA PRADIP KUMAR PATEL VS	BRAJA MOHAN SARANGI VS	// /0 ()
72	CRLMP/0002119/2022	STATE OF ODISHA SRIPADA SUAR VS	GOPINATH MISHRA VS	// /0 ()
73	CRLMP/0002120/2022	STATE OF ODISHA SABITA HARICHANDAN VS	SUBHRANSHU DASH VS	// /0 ()
74	CRLMP/0002121/2022	STATE OF ODISHA SABITA HARICHANDAN VS	SUBHRANSHU DASH VS	// /0 ()
75	CRLMP/0002122/2022	STATE OF ODISHA SABITA NAYAK VS	SAROJ MOHARANA VS	// /0 ()
76	CRLMP/0002123/2022	STATE OF ODISHA JAYANANDA MAJHI VS	SAROJ KUMAR PADHI VS	// /0 ()
77	CRLMP/0002124/2022	SUPERINTENDENT OF POLICE,NUAPADA SULIPTA SMITAHASYA BHUYAN VS	BYOMAKESH TRIPATHY VS	// /0 ()
78	CRLMP/0002125/2022	STATE OF ODISHA BINODINI NAIK VS	BYOMAKESH TRIPATHY VS	// /0 ()
79	CRLMP/0002126/2022	STATE OF ODISHA BIRA KISHORE DASH VS	ARUNA KUMAR MOHAPATRA VS	// /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMP/0002127/2022	RAJKISHORE BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
81	CRLMP/0002128/2022	NAKULA MANDAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
82	CRLMP/0002129/2022	SWETALINA NAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
83	CRLREV/0000480/2022	SANKA @ SHANKHA CHANDRA PUJARI @ BHATRA RAJIB LOCHAN PATTNAIK VS STATE OF ODISHA	VS	KODINGA /114 /2022 0 //
84	CRLREV/0000481/2022	S. RAJAN RAJU VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BADACHANA /13 /2020 0 //
85	MACA/0000526/2022	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD. VS PUSPARANI BISWAL	ADAM PANKHABAN VS	// 0 //
86	MACA/0000527/2022	MANAGER(LLEGAL CLAIMS),TATA AIG GENERAL INSURANCE COMPANY LTD. VS A.KAILASH PATRA	SUDAN @ EICHMAN VS	// 0 //
87	MATA/0000204/2022	ARUN KUMAR ROUT VS ROJI@ROSY ROUT@MAHALIK	ASHOK KUMAR BEHERA VS	// 0 //
88	RSA/0000259/2022	SNIGDHA@RUPA MOHANTA VS PRATIMA MOHANTA	JAGAJIT PANDA VS	// 0 //
89	RSA/0000260/2022	KANCHANABALA PATRA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// 0 //
90	RVWPET/0000266/2022	NIRANJAN BISWAL VS STATE OF ODISHA	ADV VS	// 0 //
91	TRP(C)/0000392/2022	SANGHAMITRA DAS	DR.JANMEJAYA RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	WA/0001344/2022	RAJIV RANJAN DAS STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
93	WA/0001345/2022	PABITRA MOHAN MAHAPATRA STATE OF ODISHA	Y. S. P. BABU, A.G.A.	//
		VS	VS	0
94	WA/0001346/2022	ANIRUDHA PANI STATE OF ODISHA	ISWAR MOHANTY, A.S.C.	//
		VS	VS	0
95	WA/0001347/2022	UMAKANTA BISWAL STATE OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	//
		VS	VS	0
96	WA/0001348/2022	KALI CHARAN SADANGI STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
97	WA/0001349/2022	NARENDRA KUMAR GADANAYAK STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	//
		VS	VS	0
98	WA/0001350/2022	SUBHRANSU KUMAR GOUDA SUKANTI DEI	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
99	WP(C)/0026984/2022	STATE OF ODISHA MAMATA GHADEI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
100	WP(C)/0026985/2022	STATE OF ODISHA NIRMAL CHANDRA SETHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
101	WP(C)/0026986/2022	STATE OF ODISHA MEGHANAD PANIGRAHI	GOPINATH MISHRA	//
		VS	VS	0
102	WP(C)/0026987/2022	STATE OF ODISHA BHARAT CHARANA JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	WP(C)/0026988/2022	STATE OF ODISHA PRITIMAYEE PATRA VS	PARTHA SARATHI DAS VS	// // ()
104	WP(C)/0026989/2022	STATE OF ODISHA NIRANJAN PADHY VS	ACHYUTANANDA PATTANAİK VS	// // ()
105	WP(C)/0026990/2022	STATE OF ODISHA GIRIJA SHANKAR DASH VS	PRANAB KUMAR GHOSE VS	// // ()
106	WP(C)/0026991/2022	STATE OF ODISHA PRABHASINI JENA VS	RAMAKANTA DAS VS	// // ()
107	WP(C)/0026992/2022	ODISHA LIVELIHOOD MISSION, BBSR NIRANJAN PADHY VS	ACHYUTANANDA PATTANAİK VS	// // ()
108	WP(C)/0026993/2022	STATE OF ODISHA UNION OF INDIA VS	SATYA SINDHU KASHYAP VS	// // ()
109	WP(C)/0026994/2022	M/S. METAL PRESSINGS ARUNA SAMANTRAY VS	RAMESH CHANDRA OJHA VS	// // ()
110	WP(C)/0026995/2022	STATE OF ODISHA KORESA BIBI VS	SUKANTA KUMAR NAYAK 2 VS	// // ()
111	WP(C)/0026996/2022	CHAIRPERSON, JAJPUR MUNICIPALITY ASHIS KUMAR PADHY VS	ACHYUTANANDA PATTANAİK VS	// // ()
112	WP(C)/0026997/2022	STATE OF ODISHA PRADIP KUMAR BEHERA VS	MANORANJAN PADHI VS	// // ()
113	WP(C)/0026998/2022	STATE OF ODISHA CHANDRA SEKHAR MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ORISSA		//

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114	WP(C)/0026999/2022	NIRANJAN PRASAD NAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
115	WP(C)/0027000/2022	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
116	WP(C)/0027001/2022	NIRANJAN PADHY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
117	WP(C)/0027002/2022	PAILA SAMAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
118	WP(C)/0027003/2022	NIRANJAN PADHY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
119	WP(C)/0027004/2022	NIRANJAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
120	WP(C)/0027005/2022	NIRANJAN PADHY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
121	WP(C)/0027006/2022	DASARATHI HOTA VS THE CHAIRMAN, BOARD OF DIRECTORS, OFDC LTD.	ROHIT RANJAN RAY VS	// 0 //
122	WP(C)/0027007/2022	M/S EKDANT ELECTRONICS, SUNDERGARH VS AO, UNION BANK OF INDIA, SUNDERGARH	BIDYALOK MOHAPATRA VS	// 0 //
123	WP(C)/0027008/2022	LOKANATH MALLİK VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
124	WP(C)/0027009/2022	BIBEKANANDA BEHERA VS STATE TRANSPORT AUTHORITY, ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
125	WP(C)/0027010/2022	M/S. BISESWAR ROUT SECURITY AGENCY, CUTTACK	KHAWANI PRASAD TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
126	WP(C)/0027011/2022	DASARATHI NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0027012/2022	LAKSHMAN KUMAR BARIK	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
128	WP(C)/0027013/2022	SUBASH CHANDRA NATH	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		THE COMMNR.,CUTTACK MUNICIPAL CORPORATION		//
129	WP(C)/0027014/2022	LAXMAN KUMAR PATTANAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0027015/2022	M/S. PKB CONSTRUCTION, BARGARH	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0027016/2022	PRAMOD KUMAR SAMAL	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0027017/2022	PRASANTA KUMAR NANDA	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0027018/2022	SATRUGHANA JENA	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0027019/2022	BIJAY KUMAR KAR	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0027020/2022	HEMANTA KUMAR SWAIN	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0027021/2022	KAILASH CHANDRA NAYAK	MANAS PATI	//
		VS	VS	0

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137	WP(C)/0027022/2022	STATE OF ORISSA NARENDRA KUMAR ROUT VS	TATHAGATA SAHOO VS	// // ()
138	WP(C)/0027023/2022	STATE OF ODISHA BISHNU CHARAN SAHU VS	SRINIVAS MOHANTY VS	// // ()
139	WP(C)/0027024/2022	STATE OF ODISHA MAHENDRAMANI SAHOO VS	TATHAGATA SAHOO VS	// // ()
140	WP(C)/0027025/2022	STATE OF ODISHA RAGHUNATH SAHOO VS	K.C.SATAPATHY VS	// // ()
141	WP(C)/0027026/2022	THE STATE OF ODISHA NIRANJAN SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
142	WP(C)/0027027/2022	STATE OF ODISHA LAGNAJIT BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
143	WP(C)/0027028/2022	UNION OF INDIA SADASIVA NANDA VS	K.C.SATAPATHY VS	// // ()
144	WP(C)/0027029/2022	THE STATE OF ODISHA NITYANANDA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
145	WP(C)/0027030/2022	STATE OF ORISSA SANJUKTA MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
146	WP(C)/0027031/2022	STATE OF ODISHA RAMAKRISHNA BHOL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
147	WP(C)/0027032/2022	STATE OF ORISSA NIRANJAN DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ORISSA		//

ORISSA HIGH COURT**FILING REPORT AS ON :13/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0027033/2022	SUCHITRA DUTTA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
149	WP(C)/0027034/2022	MAHANI CHARAN ROUT VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
150	WP(C)/0027035/2022	IUSF ALLI KHAN VS UNION OF INDIA	J.K.KHANDAYATRAY VS	// 0 //
151	WP(C)/0027036/2022	BINAPANI LENKA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
152	WP(C)/0027037/2022	GANESH KINKAR ACHARYA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
153	WP(C)/0027038/2022	PRAFULLA CHANDRA SAHANI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
154	WP(C)/0027039/2022	SANATAN MAHAKUD VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
155	WP(C)/0027040/2022	SWARUP KUMAR PATRA VS RBI, BBSR	RAKESH KUMAR DAS VS	// 0 //
156	WP(C)/0027041/2022	SARANGADHAR SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
157	WP(C)/0027042/2022	DAMODAR KAR VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
158	WP(C)/0027043/2022	HARIHARA DAS VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
159	WP(C)/0027044/2022	MADHUSUDAN PANDA	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
160	WP(C)/0027045/2022	RAJKISHORE PATTANAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0027046/2022	HIRANYA KUMAR SAMAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
162	WP(C)/0027047/2022	BISHNU CHARAN DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
163	WP(C)/0027048/2022	NAKULA DALEI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0027049/2022	SARAT CHANDRA MOHARANA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0027050/2022	SUSILA LIMKIYA	ER. DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
166	WP(C)/0027051/2022	MAHADEB PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0027052/2022	RABINARAYANA JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0027053/2022	KESHAB SAMAL	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0027054/2022	PRAMOD KUMAR NAYAK	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0027055/2022	PRAMOD KUMAR NAYAK	KAPILA CHARAN NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0027056/2022	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	KAPILA CHARAN NAYAK VS	// // ()
172	WP(C)/0027057/2022	STATE OF ODISHA PRASANTA MOHARANA VS	MONOMOY BASU VS	// // ()
173	WP(C)/0027058/2022	STATE OF ODISHA HIMANSU SEKHAR DHARUA VS	PRASANNA KU. NAYAK (1) VS	// // ()
174	WP(C)/0027059/2022	STATE OF ODISHA BHARAT CHANDRA MAJHI VS	PITAMBAR PANDA VS	// // ()
175	WP(C)/0027060/2022	STATE OF ODISHA MOTILAL JHANKAR VS	PITAMBAR PANDA VS	// // ()
176	WP(C)/0027061/2022	STATE OF ORISSA MOHAMMAD ABAS VS	GYANARANJAN SETHI VS	// // ()
177	WP(C)/0027062/2022	STATE OF ODISHA RAGHUNATH PANDA VS	AKSHAYA KUMAR SAHOO VS	// // ()
178	WP(C)/0027063/2022	STATE OF ODISHA GOBINDA BEHERA VS	GANESH PRASAD SAMAL VS	// // ()
179	WP(C)/0027064/2022	COLLECTOR, CUTTACK SOMANATH PRADHAN VS	SUBRATA MISHRA VS	// // ()
180	WP(C)/0027065/2022	STATE OF ODISHA RAJ KISHORE MISHRA VS	D.N.MISHRA VS	// // ()
181	WP(C)/0027066/2022	GOVT. OF ODISHA SHUSHANTA BHARASAGAR VS COMMNR.-CUM-SECY.,H AND FW DEPT.	SHAIK ABDUL NAYEEM VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0027067/2022	DILLIP KUMAR DASH VS STATE OF ODISHA	G.K.NANDA VS	// 0 //
183	WP(C)/0027068/2022	SUSHIL KUMAR AMANTA VS REGIONAL MANAGER, RBI, BBSR	SYAMALENDU PATTNAIK VS	// 0 //
184	WP(C)/0027069/2022	BRUNDABAN SAHOO VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
185	WP(C)/0027070/2022	DEVARAJ SETHI VS STATE OF ODISHA	G.K.NANDA VS	// 0 //
186	WP(C)/0027071/2022	PANCHU NAYAK VS STATE OF ODISHA	MANOJ KUMAR BALASAMANTA VS	// 0 //
187	WP(C)/0027072/2022	MAHENDRA BEHERA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
188	WP(C)/0027073/2022	RITA SWAIN VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
189	WP(C)/0027074/2022	CHITTA RANJAN BAG VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
190	WP(C)/0027075/2022	BIJAYA KUMAR SINGH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
191	WP(C)/0027076/2022	PRADEP KUMAR PATEL VS SUB-COMMITTEE, CHAIRMAN-CUM-SUB-COLLECTOR, SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
192	WP(C)/0027077/2022	TAPASWINI PATEL VS CHAIRMAN-CUM-MD, BPCL, MUMBAI	BRAJA MOHAN SARANGI VS	// 0 //
193	WP(C)/0027078/2022	PRADEP KUMAR PATEL	BRAJA MOHAN SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0027079/2022	SUB-COMMITTEE,CHAIRMAN-CUM-SUB-COLLECTOR, SUNDARGARH SASANKA SEKHAR PANDA	BRAJA MOHAN SARANGI	//
		VS	VS	0
195	WP(C)/0027080/2022	STATE OF ODISHA ASHOK KUMAR KISHAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
196	WP(C)/0027081/2022	STATE OF ODISHA CHITTA RANJAN BAG	BRAJA MOHAN SARANGI	//
		VS	VS	0
197	WP(C)/0027082/2022	STATE OF ODISHA CHITTA RANJAN BAG	BRAJA MOHAN SARANGI	//
		VS	VS	0
198	WP(C)/0027083/2022	STATE OF ODISHA TAPASWINI PATEL	BRAJA MOHAN SARANGI	//
		VS	VS	0
199	WP(C)/0027084/2022	REVENUE DIV. COMMISSIONER, SUNDARGARH CHITTA RANJAN BAG	BRAJA MOHAN SARANGI	//
		VS	VS	0
200	WP(C)/0027085/2022	STATE OF ODISHA SABITA PRUSTY	BRAJA MOHAN SARANGI	//
		VS	VS	0
201	WP(C)/0027086/2022	UNION OF INDIA BIKASH JAISWAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
202	WP(C)/0027087/2022	STATE OF ODISHA BATAKRUSHNA PRADHAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
203	WP(C)/0027088/2022	UNION OF INDIA BIKASH JAISWAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
204	WP(C)/0027089/2022	STATE OF ODISHA BATAKRUSHNA PRADHAN	BRAJA MOHAN SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0027090/2022	UNION OF INDIA MANOJ KUMAR DEBATA VS R.T.O., CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// // ()
206	WP(C)/0027091/2022	MANOJ KUMAR DEBATA VS R.T.O., CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// ()
207	WP(C)/0027092/2022	CHANDRAMOHAN GIRI VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// ()
208	WP(C)/0027093/2022	BIBHU PRASAD JENA VS R.T.O., ROURKELA	BRAJA MOHAN SARANGI VS	// ()
209	WP(C)/0027094/2022	SANJUKTA MENDALI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// ()
210	WP(C)/0027095/2022	CHAIRMAN, OJEE, BBSR VS UNION OF INDIA	SUBIR PALIT VS	// ()
211	WP(C)/0027096/2022	SAMARU BEHERA VS THE SUB-REGISTRAR, RAMPUR	DURGA PRASAD S. MALLICK VS	// ()
212	WP(C)/0027097/2022	PRAVASIS BEHERA VS STATE OF ORISSA	J.K.MISHRA (2) VS	// ()
213	WP(C)/0027098/2022	PRABHURAM DEY VS STATE OF ORISSA	J.K.MISHRA (2) VS	// ()
214	WP(C)/0027099/2022	RAJENDRA PATTNAIK VS DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, ORISSA	J.K.MISHRA (2) VS	// ()
215	WP(C)/0027100/2022	BIJAY KUMAR SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0027101/2022	YUDHISTIR MEHER VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
217	WP(C)/0027102/2022	MAHAKALI WOMENS SELF HELP GROUP, JAJPUR VS SUB COLLECTOR, JAJPUR	GOPINATH MISHRA VS	// 0 //
218	WP(C)/0027103/2022	DEBASMITA SAHOO VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
219	WP(C)/0027104/2022	KANHU CHARAN PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
220	WP(C)/0027105/2022	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
221	WP(C)/0027106/2022	CHITA RANJAN NAYAK VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
222	WP(C)/0027107/2022	NARAHARI MAHALIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
223	WP(C)/0027108/2022	DILLIP KUMAR BEHERA VS DIST. PANCHAYAT OFFICER, KHURDA	MD IRFAN VS	// 0 //
224	WP(C)/0027109/2022	CHINMAY PATRA VS STATE OF ODISHA	DR. BINOD KUMAR MISHRA VS	// 0 //
225	WP(C)/0027110/2022	MANOJ KUMAR CHOWDHURY VS STATE OF ODISHA	ARUNA KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0027111/2022	ABDUL ZARIF KHAN VS R.T.O.,BBSR I	K.C.MAJHI VS	// 0 //
227	WP(C)/0027112/2022	M/S. INDRANI PATNAIK	CHITTA RANAJAN DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
228	WP(C)/0027113/2022	MINI SAHOO	K.C.MAJHI	//
		VS	VS	0
		R.T.O.,ANGUL		//
229	WP(C)/0027114/2022	NRUSINGH MOHAPATRA	K.C.MAJHI	//
		VS	VS	0
		R.T.O.,BBSR I		//
230	WP(C)/0027115/2022	BIRABARA SINGH	K.C.MAJHI	//
		VS	VS	0
		R.T.O.,CUTTACK		//
231	WP(C)/0027116/2022	ANTARJYAMI NATH	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O.,CHANDIKHOL		//
232	WP(C)/0027117/2022	KAMALJEET SINGH	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O.,SUNDARGARH		//
233	WP(C)/0027118/2022	SHAIKH ERSAD ALLI	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O.,CHANDIKHOL		//
234	WP(C)/0027119/2022	RAJAT PATRA	PRASANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0027120/2022	ASHOK KUMAR NAYAK	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O.,CHANDIKHOL		//
236	WP(C)/0027121/2022	ASHOK KUMAR NAYAK	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O.,JHARSUGUDA		//
237	WP(C)/0027122/2022	ASHOK KUMAR NAYAK	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O.,CHANDIKHOL		//
238	WP(C)/0027123/2022	BIRENDRA KUMAR MOHANTY	CHANDAN MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0027124/2022	R.T.O.,CUTTACK LALIT MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// // ()
240	WP(C)/0027125/2022	ASHOK KUMAR NAYAK VS R.T.O.,JHARSUGUDA	CHANDAN MISHRA VS	// ()
241	WP(C)/0027126/2022	ANANT RAM NAIK VS SUB-REGISTRAR, DHARMAGARH	JIBAN RANJAN DASH VS	// ()
242	WP(C)/0027127/2022	SHAIKH ALIM VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// ()
243	WP(C)/0027128/2022	SUBHASH CHANDRA JENA VS NA VODAYA VIDYALAYA SAMITI, UTTAR PRADESH	PRATIK DASH VS	// ()
244	WP(C)/0027129/2022	SHAIKH MUSRAF ALLI VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// ()
245	WP(C)/0027130/2022	DEEPAK AGRAWAL VS UNION OF INDIA	AMIT PRASAD BOSE VS	// ()
246	WP(C)/0027131/2022	SHAIKH MUNIR VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// ()
247	WP(C)/0027132/2022	VIKAL AGRAWAL VS UNION OF INDIA	AMIT PRASAD BOSE VS	// ()
248	WP(C)/0027133/2022	MADAN MOHAN BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
249	WP(C)/0027134/2022	MADNAWATI PUBLIC SCHOOL VS STATE OF ODISHA	SANJIBANI MISHRA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0027135/2022	SHASHANKA SEKHAR JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
251	WP(C)/0027136/2022	SATYABHAMA PARIDA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// 0 //
252	WP(C)/0027137/2022	ARUNA SAMANTRAY VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
253	WP(C)/0027138/2022	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0027139/2022	AJAYA KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0027140/2022	ARUNA SAMANTRAY VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
256	WP(C)/0027141/2022	MAHENDRA NATH SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0027142/2022	KAMALAKANTA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0027143/2022	SUDARSAN PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0027144/2022	GOURANGA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0027145/2022	GAJENDRA PRASAD BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0027146/2022	KUNU DAS	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ORISSA		//
262	WP(C)/0027147/2022	BIRANCHI BAGH	LAXMINARAYAN PATEL	//
		VS	VS	()
		STATE OF ODISHA		//
263	WP(C)/0027148/2022	PRASANNA KUMAR MAHANA	SUBHAM AGRAWAL	//
		VS	VS	()
		STATE OF ODISHA		//
264	WPCRL/0000125/2022	URBASI DAS	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0013248/2022	MINATI SETHY @ SETHI	MAHES DAS	PATTAMUNDAI /349 /2018
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0013249/2022	TRUPTI RANJAN BEHERA	AVIRAM PATRA	CUTTACK SADAR /456 /2022
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0013250/2022	DARKAN SOREN @ JARKAN SOREN	HEMANTA KUMAR MOHANTA	SULIAPADA /78 /2021
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0013251/2022	RAJU TAREI	SAROJ RANJAN SUBUDHI	KHALLIKOTE /569 /2022
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0013252/2022	TIPU MIAN @ SK.IJIHAR RAHEMAN	AMLAN SHAKTI PAUL	KHURDA SADAR /187 /2021
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0013253/2022	MITU SATAPATHY	ADITI HOTA	COLLIERY /137 /2022
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0013254/2022	RAMESH PRADHAN @ KANHA PRADHAN	ANITA SAHOO	KHANDAPARA /216 /2022
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0013255/2022	NIBEDITA KAMILA	DINESH KUMAR MOHANTY	BASELI SAHI PS /178 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0013256/2022	STATE OF ODISHA BETRU HIKOKA @ HIKKA VS	SUSANTA KUMAR BARAL VS	// LAXMIPUR /56 /2015 ()
274	ABLAPL/0013257/2022	STATE OF ODISHA DEBENDRA MOHANTY VS	PRADEEP KUMAR KUNDU VS	// GOP /383 /2022 ()
275	ABLAPL/0013258/2022	STATE OF ODISHA PRASANTA KUMAR RANA VS	BIJAYA KUMAR MOHANTY VS	// DHARMASALA /546 /2022 ()
276	ABLAPL/0013259/2022	STATE OF ODISHA RATIKANTA PADHAN VS	BIJAYA KUMAR RAGADA VS	// GAISILET /222 /2022 ()
277	ABLAPL/0013260/2022	STATE OF ODISHA SK. BANTY VS	MD. GOLAM MADANI VS	// NAYAPALLI P.S. /478 /2022 ()
278	ABLAPL/0013261/2022	STATE OF ODISHA RANJAN KUMAR NAYAK VS	P.K.ROUT VS	// / /0 ()
279	ABLAPL/0013262/2022	STATE OF ODISHA RATIKANTA @ MANTU GIRI VS	BINI MISHRA VS	// JALESWAR /359 /2022 ()
280	ABLAPL/0013263/2022	STATE OF ODISHA PRAMOD KUMAR NAYAK @ SIPU @ PRAMOD NAYAK VS	WALAYA RANJAN BEHERA VS	// RARUAN /61 /2014 ()
281	ABLAPL/0013264/2022	STATE OF ODISHA PRAMOD KUMAR ROUT VS	M.M.PATNAIK VS	// / /0 ()
282	ABLAPL/0013265/2022	REPUBLIC OF INDIA RAHUL KUMBHAR VS	BIJAYA KUMAR RAGADA VS	// BURLA /498 /2022 ()
283	ABLAPL/0013266/2022	STATE OF ODISHA SUDAM BALIARSINGH VS	DEBASIS PANIGRAHI VS	// JODAPADAR /114 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0013267/2022	BANAMALI BANCHHOR VS STATE OF ODISHA	JNYANANANDA PANDA VS	KANTABANJI /206 /2022 () //
285	ABLAPL/0013268/2022	RAHUL DAS VS STATE OF ODISHA	JNYANANANDA PANDA VS	KANTABANJI /8 /2022 () //
286	ABLAPL/0013269/2022	SAMIR KUMAR MOHANTY VS STATE OF ODISHA	DINESH KUMAR PATRA VS	TUMUSINGA /126 /2021 () //
287	ABLAPL/0013270/2022	SK. NIJAMUDEN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	SAHADEV KHUNTA /364 /2021 () //
288	ABLAPL/0013271/2022	SK. SERAJUL VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	SAHADEV KHUNTA /364 /2021 () //
289	ABLAPL/0013272/2022	ANIL KUMAR PAIKRAY @ BAPI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KANAS /152 /2022 () //
290	ABLAPL/0013273/2022	HADIBANDHU SAMAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /451 /2022 () //
291	ABLAPL/0013274/2022	TAPAS KUMAR DAS @ SIBA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BASUDEVPUR /161 /2022 () //
292	ABLAPL/0013275/2022	PRADIP PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /376 /2022 () //
293	ABLAPL/0013276/2022	UTTAM KUMAR PAL VS STATE OF ODISHA	PRATIK DASH VS	COLLIERY /39 /2022 () //
294	ABLAPL/0013277/2022	UCHHABA MUKHI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /54 /2022 () //
295	ABLAPL/0013278/2022	AJIT KUMAR SAHOO	SATYA RANJAN MULIA	CHHENDIPADA /488 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :13/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	ABLAPL/0013279/2022	STATE OF ODISHA PUNILAL SAHU	AMULYA RATNA PANDA	// SAHADEV KHUNTA /293 /2022
		VS	VS	()
297	ABLAPL/0013280/2022	STATE OF ODISHA SUMANTA PRADHAN	AMLAN SHAKTI PAUL	// BEGUNIA P.S. /233 /2022
		VS	VS	()
298	ABLAPL/0013281/2022	STATE OF ODISHA ABDUL KARIM HOSSAIN	DEBASIS PANIGRAHI	// BADACHANA /284 /2022
		VS	VS	()
299	ABLAPL/0013282/2022	STATE OF ODISHA RAHUL BHAGSINGH @ BAGHSINGH	MAHES DAS	// CHANDAKA P.S. /221 /2022
		VS	VS	()
300	ABLAPL/0013283/2022	STATE OF ODISHA BIKASH NAHAK	ANUPAM DASH	// KODALA /487 /2021
		VS	VS	()
301	ABLAPL/0013284/2022	STATE OF ODISHA NILADREE RANJAN NAIK	MD. GOLAM MADANI	// BHADRAK TOWN /396 /2022
		VS	VS	()
302	ABLAPL/0013285/2022	STATE OF ODISHA SANJIB KUMAR SETHI @ MUNA SETHI	SANGRAM KUMAR DAS	// JHARPOKHARIA /213 /2022
		VS	VS	()
303	ABLAPL/0013286/2022	STATE OF ODISHA GANESH NAIK @ GANESH NAYAK	JUGALA KISHORE PANDA	// PARJANG /451 /2022
		VS	VS	()
304	ABLAPL/0013287/2022	STATE OF ODISHA DHANESWAR MOHANTY	BHABANI SANKAR DAS	// NEMALO /178 /2022
		VS	VS	()
305	ABLAPL/0013288/2022	STATE OF ODISHA PITAMBAR OJHA @ CHAGALA	BASANTA KUMAR DAS	// JENAPUR /276 /2022
		VS	VS	()
306	ABLAPL/0013289/2022	STATE OF ODISHA SANTOSH MISHRA	DIBYAJYOTI SAHOO	// TIHIDI /392 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :13/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0013290/2022	STATE OF ODISHA KISHOR BALLAV DAS @ KISHORE BALAV DAS VS	PRATAP CHANDRA MISHRA VS	// SAHADEV KHUNTA /329 /2022 ()
308	ABLAPL/0013291/2022	STATE OF ODISHA GULU BHATRA VS	PRADIP KUMAR MALLICK VS	// TENTULIKHUNTI /170 /2022 ()
309	ABLAPL/0013292/2022	STATE OF ODISHA JYOTI PRAKASH MALLICK VS	PRADIP KUMAR MALLICK VS	// BALANGA /156 /2022 ()
310	ABLAPL/0013293/2022	STATE OF ODISHA PRIYABRATA LENKA @ BANTI LENKA VS	B.N.MAHAPATRA VS	// JAKHAPURA /106 /2022 ()
311	ABLAPL/0013294/2022	STATE OF ODISHA PRIYABRATA LENKA @ BANTI LENKA VS	B.N.MAHAPATRA VS	// JAKHAPURA /107 /2022 ()
312	ABLAPL/0013295/2022	STATE OF ODISHA ALOK PATRA @ JUDHISTIR PATRA VS	SAROJ KUMAR PADHY VS	// PUINTALA /199 /2022 ()
313	ABLAPL/0013296/2022	STATE OF ODISHA GOLEKHA @ GOLAK KUMAR KAR VS	VIVASWATA MOHAPATRA VS	// KOREI /286 /2022 ()
314	ABLAPL/0013297/2022	STATE OF ODISHA PARAMANANDA NAYAK VS	VIVASWATA MOHAPATRA VS	// KOREI /286 /2022 ()
315	WPC(TAC)/0000099/2015	STATE OF ODISHA GITA PRADHAN VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :13/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	202/2022 CMAPL/539/2022	DR. KEDARNATH KHAMARI-MP	ADV.
2	238/2022 MATA/204/2022	ARUN KUMAR ROUT-MP	ASHOK KUMAR BEHERA
3	239/2022 MATA/84/2022	SUJATA KUMARI NAYAK @ MADALA-MP	DEVI PRASAD DASH
4	250/2022 CONTC/6193/2022	PRABIR KUMAR ROUT-MP	
5	251/2022 CONTC/3716/2022	DEEPAK KUMAR SAHOO-MP	
6	367/2022 CRLMP/1746/2022	SAILARAJ MAHARANA-MP	RAKESH KUMAR DAS
7	368/2022 CRLMP/2121/2022	SABITA HARICHANDAN-MP	SUBHRANSHU DASH
8	439/2022 TRP(C)/392/2022	SANGHAMITRA DAS-MP	DR.JANMEJAYA RAY
9	665/2022 CRLREV/481/2022	S. RAJAN RAJU-MP	BIBHU PRASAD DAS
10	666/2022 CRLREV/481/2022	S. RAJAN RAJU-MP	BIBHU PRASAD DAS
11	667/2022 CRLREV/366/2022	RAJENDRA KUMAR TRIPATHY-MP	AYUSMAN MAHANTA
12	1035/2022 RSA/374/2016	SURAJIT KAR-MP	M/S.BHAKTAHARI MOHANTY
13	1036/2022 RSA/260/2022	KANCHANABALA PATRA-MP	NIRMAL CHANDRA MOHANTY
14	1058/2022 CMP/578/2021	RENUKA CHATTERJEE-MP	
15	1059/2022 CMP/1010/2022	TAPASWINI PARIDA @ CHHOTRAY@RASHMI@PUPPY-MP	BIJAYA KUMAR BEHERA 1
16	1060/2022 CMP/904/2019	KIRTAN PARIDA-MP	M/S.ALOK KUMAR MOHANTY
17	1061/2022 CMP/1011/2022	PURUSOTTAM BEHERA-MP	RAMA CHANDRA JENA
18	1062/2022 CMP/1012/2022	SASI BAURI-MP	PRADIP KUMAR MALLICK
19	1063/2022 CMP/1013/2022	BIDYULATA BHOI-MP	PRADIP KUMAR MALLICK
20	1128/2022 MACA/532/2020	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	INDRAJIT DANDA
21	1129/2022 MACA/526/2022	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED-MP	MANJULI KUMAR
22	1130/2022 MACA/736/2018	NEW INDIA ASSURANCE CO.LTD.-MP	M/S.AMIT KU.NATH
23	1131/2022 MACA/527/2022	MANAGER(LEGAL CLAIMS),TATA AIG GENERAL INSURANCE COMPANY LTD.-MP	ANAND KUMAR
24	1132/2022 MACA/247/2014	D.M.,RELIANCE GIC LT-MP	
25	1151/2022 WPC(OAC)/4587/2011	SUNIL KUMAR PATRA-MP	M/S MANOJ KUMAR MOHANTY
26	1689/2022	RAMESH CHANDRA PRADHAN-MP	RAJENDRA KUMAR PRADHAN

27	CRLA/336/2019 1690/2022 CRLA/902/2022	PARSURAM TANDI-MP	RANJITA DHAL
28	1845/2022 BLAPL/6751/2022	SK. JAMIR @ CHHOTU-MP	AMULYA RATNA PANDA
29	1846/2022 BLAPL/2697/2021	SUBASH CHANDRA MAJHI-MP	JYOTIRMAYA SAHOO
30	1847/2022 BLAPL/688/2022	JYOTISH KUMAR NAIK-MP	
31	1848/2022 BLAPL/2739/2022	JYOTI @ JYOTISH NAIK-MP	AKSHAYA KUMAR SAHOO, ASIT KU JENA
32	1849/2022 BLAPL/393/2022	AJAY WILLIAM NAWRANGI-MP	DEVASHIS PANDA
33	1919/2022 ABLAPL/11862/2022	BELARSEN MISHAL-MP	
34	1920/2022 ABLAPL/9836/2022	BENUDHAR BARIK-MP	
35	1921/2022 ABLAPL/12008/2022	SABITA DAS-MP	
36	1922/2022 ABLAPL/11773/2022	SUBRAT DAS-MP	
37	1923/2022 ABLAPL/11559/2022	ASWINI KUMAR NATH-MP	
38	1924/2022 ABLAPL/10216/2021	GAJENDRA RAI-MP	
39	1925/2022 ABLAPL/11926/2022	MAJULATA BEHERA-MP	
40	1926/2022 ABLAPL/11381/2022	RAJA GAHIR-MP	
41	1927/2022 ABLAPL/14843/2021	RABINDRA KUMAR DASH-MP	
42	1928/2022 ABLAPL/4357/2021	GOBINDA BEHERA-MP	
43	1929/2022 ABLAPL/11644/2022	JITENDRA KARAN-MP	
44	1930/2022 ABLAPL/14144/2021	DEBASMITA PATTANAİK-MP	
45	1931/2022 ABLAPL/9897/2022	PUNI @ MINA NAIK @ MINASINGH NAIK-MP	
46	1932/2022 ABLAPL/13417/2020	SANDEEP KUMAR MALLICK-MP	
47	1933/2022 ABLAPL/10888/2022	KAMAL KUMAR PANDA-MP	
48	1934/2022 ABLAPL/16638/2021	SHANTILATA PARIDA-MP	
49	2297/2022 CRLMC/1266/2021	SAJAN KUMAR DAS-MP	SUSAMPAD HOTA
50	2299/2022 CRLMC/2946/2022	DR.SARTHAK PATRA-MP	DEBASNAN DAS
51	2300/2022 CRLMC/2947/2022	ABHAYA KUMAR JENA-MP	DEVASHIS PANDA
52	2301/2022 CRLMC/2948/2022	BIDYADHAR KUANRA-MP	BIJAY KUMAR MOHANTY
53	2302/2022 CRLMC/2860/2022	LITAN@DEBI PRASAD DAS-MP	DEBASNAN DAS
54	2303/2022 CRLMC/2949/2022	PINTU@PRAVAT SAHU-MP	AMLAN SHAKTI PAUL
55	2304/2022 CRLMC/1348/2022	ASHOK KUMAR MISHRA-MP	
56	2305/2022 CRLMC/2953/2022	LITU PRADHAN-MP	BHABANI SHANKAR DASPARIDA
57	2306/2022 CRLMC/2954/2022	DR.SANJAY PADHI-MP	RANJITA DHAL

58	2307/2022 CRLMC/2955/2022	RAM KUMAR KANDA-MP	HIMANSHU BHUSAN DASH
59	2308/2022 CRLMC/2957/2022	RUDRA NARAYAN BEHERA-MP	BHABANI SANKAR MISHRA
60	3259/2022 WA/1328/2022	RELIGARE HEALTH INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
61	3260/2022 WA/1344/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
62	3261/2022 WA/1344/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
63	3262/2022 WA/1345/2022	STATE OF ODISHA-MP	Y. S. P. BABU, A.G.A.
64	3263/2022 WA/1345/2022	STATE OF ODISHA-MP	Y. S. P. BABU, A.G.A.
65	3264/2022 WA/1346/2022	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
66	3265/2022 WA/1346/2022	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
67	3266/2022 WA/1346/2022	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
68	3267/2022 WA/1347/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
69	3268/2022 WA/1347/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
70	3269/2022 WA/1347/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
71	3270/2022 WA/1349/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
72	3271/2022 WA/1349/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
73	3272/2022 WA/1348/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
74	3273/2022 WA/1348/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
75	3274/2022 WA/1350/2022	SUKANTI DEI-MP	GYANENDRA CHANDRA SWAIN
76	14076/2022 WP(C)/26986/2022	MEGHANAD PANIGRAHI-MP	GOPINATH MISHRA
77	14077/2022 WP(C)/26988/2022	PRITIMAYEE PATRA-MP	PARTHA SARATHI DAS
78	14078/2022 WP(C)/26993/2022	UNION OF INDIA-MP	SATYA SINDHU KASHYAP
79	14079/2022 WP(C)/26995/2022	KORESA BIBI-MP	SUKANTA KUMAR NAYAK 2
80	14080/2022 WP(C)/26999/2022	NIRANJAN PRASAD NAYAK-MP	BASUDEV BARIK
81	14081/2022 WP(C)/27002/2022	PAILA SAMAL-MP	PRASANNA KUMAR MISHRA
82	14082/2022 WP(C)/27004/2022	NIRANJAN NAYAK-MP	PRAVASH CHANDRA JENA
83	14083/2022 WP(C)/27006/2022	DASARATHI HOTA-MP	ROHIT RANJAN RAY
84	14084/2022 WP(C)/27007/2022	M/S EKDANT ELECTRONICS, SUNDERGARH-MP	BIDYALOK MOHAPATRA
85	14085/2022 WP(C)/27015/2022	M/S. PKB CONSTRUCTION, BARGARH-MP	PRABODHA CH. NAYAK
86	14086/2022 WP(C)/30758/2011	DR.KISHORE CH.MOHANT-MP	
87	14087/2022 WP(C)/27023/2022	BISHNU CHARAN SAHU-MP	SRINIVAS MOHANTY
88	14088/2022 WP(C)/27027/2022	LAGNAJIT BEHERA-MP	PRAFULLA KUMAR MOHAPATRA
89	14089/2022	MAHESWAR BEHERA-MP	SANJIB MOHANTY

90	WP(C)/24830/2022 14090/2022	MAHESWAR BEHERA-MP	SANJIB MOHANTY
91	WP(C)/24830/2022 14091/2022	IUSF ALLI KHAN-MP	J.K.KHANDAYATRAY
92	WP(C)/27035/2022 14092/2022	SWARUP KUMAR PATRA-MP	RAKESH KUMAR DAS
93	WP(C)/27040/2022 14093/2022	BIBHUDDHENDU PATNAIK-MP	SATYABRATA MOHANTY
94	WP(C)/26224/2022 14094/2022	BINAYAK HOTA-MP	SUKANTA KUMAR MISHRA
95	WP(C)/24825/2022 14095/2022	ASHOK KUMAR SWAIN-MP	SABYASACHI MISHRA
96	WP(C)/26664/2022 14096/2022	SAROJ KUMAR SINHA-MP	
97	WP(C)/26031/2022 14097/2022	HIMANSU SEKHAR DHARUA-MP	PRASANNA KU. NAYAK (1)
98	WP(C)/27058/2022 14098/2022	LALATENDU SWAIN-MP	ANURAG PATI
99	WP(C)/21317/2022 14099/2022	ANANDA PANIGRAHY-MP	ANURAG PATI
100	WP(C)/16653/2022 14100/2022	RAJ KISHORE MISHRA-MP	D.N.MISHRA
101	WP(C)/27065/2022 14101/2022	SHUSHANTA BHARASAGAR-MP	SHAIK ABDUL NAYEEM
102	WP(C)/27066/2022 14102/2022	SACHIDANANDA KHADANGA-MP	
103	WP(C)/21628/2022 14103/2022	DILLIP KUMAR DASH-MP	G.K.NANDA
104	WP(C)/27067/2022 14104/2022	SUSHIL KUMAR AMANTA-MP	SYAMALENDU PATTNAIK
105	WP(C)/27068/2022 14105/2022	KRUPAJALA SELF HELP GROUP, BALASORE-MP	SANJAY KUMAR DAS 2
106	WP(C)/26948/2022 14106/2022	RAJANI KANTA MISHRA-MP	KALI PRASANNA MISHRA
107	WP(C)/33621/2021 14107/2022	CHAIRMAN, OJEE, BBSR-MP	SUBIR PALIT
108	WP(C)/27095/2022 14108/2022	DUSMANTA KUMAR LENKA-MP	DIGAMBARA MISHRA
109	WP(C)/17230/2022 14109/2022	PABITRA LANKA-MP	DIGAMBARA MISHRA
110	WP(C)/17231/2022 14110/2022	PABITRA LANKA-MP	DIGAMBARA MISHRA
111	WP(C)/20238/2022 14111/2022	DUSMANTA KUMAR LENKA-MP	DIGAMBARA MISHRA
112	WP(C)/20239/2022 14112/2022	DEBASMITA SAHOO-MP	SARAT CHANDRA DASH
113	WP(C)/27103/2022 14113/2022	LAXMIDHAR JENA-MP	
114	WP(C)/17240/2021 14114/2022	KAILASH CHANDRA MOHANTY-MP	GYANESWAR SATPATHY
115	WP(C)/27105/2022 14115/2022	CHINMAY PATRA-MP	DR. BINOD KUMAR MISHRA
116	WP(C)/27109/2022 14116/2022	CHINMAY PATRA-MP	DR. BINOD KUMAR MISHRA
117	WP(C)/27109/2022 14117/2022	M/S. INDRANI PATNAIK-MP	CHITTA RANAJAN DAS
118	WP(C)/27112/2022 14118/2022	JHARANA BEHERA-MP	NEPOLEON SAHANI
119	WP(C)/20754/2022 14119/2022	SAGARIKA DASH-MP	SOUMYA RANJAN MOHANTY
120	WP(C)/11176/2022 14120/2022	RAJAT PATRA-MP	PRASANTA KUMAR NAYAK
	WP(C)/27119/2022		

121	14121/2022 WP(C)/27124/2022	LALIT MOHANTY-MP	PRASANTA KUMAR NAYAK
122	14122/2022 WP(C)/26722/2022	SAILABALA ROUT-MP	SAMARENDRA MOHANTY
123	14123/2022 WP(C)/27133/2022	MADAN MOHAN BEHERA-MP	AMIT PRASAD BOSE
124	14124/2022 WP(C)/27134/2022	MADNAWATI PUBLIC SCHOOL-MP	SANJIBANI MISHRA
125	14125/2022 WP(C)/23638/2022	JAGADISH PRASAD MOHANTY-MP	
126	14126/2022 WP(C)/27136/2022	SATYABHAMA PARIDA-MP	TAPAS KUMAR ACHARYA
127	14129/2022 WP(C)/27148/2022	PRASANNA KUMAR MAHANA-MP	SUBHAM AGRAWAL